

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

48238 - 48263

/Genl./HCS/2024

MOST URGENT/OUT AT ONCE

Dated, Delhi the **09 DEC 2024**

Copy of the letter bearing No. 40358-40372/R.R.(Sessions)/South/Saket/2024 dated 03.12.2024 bearing diary no. 5657/G dated 05.12.2024 along with enclosure as Mark-'A' received from Addl. Sessions Judge (SFTC)/Officer-In-Charge, Record Rooms, South District, Tis Hazari Courts Complex, New Delhi is being circulated with regard to pendency of appeal/Revision (if any), in respect to the abovesaid letter dated 03.12.2024 and send the abovementioned information/reports directly to the email id prtd@delhi.gov.in within 15 days.

- (A) All the Sessions Courts/Appellate Courts (record of 461 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year-2012 as (Mark-'A') (w.e.f. 19.11.2024 to 30.11.2024), Central District, Tis Hazari Courts, Delhi.
- (B) Branch-In-Charge, Facilitation centre, Central, Tis Hazari Courts, Delhi.
- (C) Branch-In-Charge, Record Room (Criminal/Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal/revision pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Criminal/Sessions).
- (D) AO (Judl.)/Branch In-charge, Bail/Filing Section, Central District, THC, Delhi.
- (E) Ahmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- (F) The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.



(Ravinder Bedi)

Officer in Charge, Genl. Branch. (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

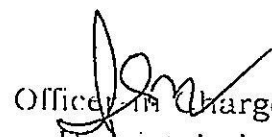
Re: As above

No. 48 48264 /Genl./HCS/2024

Dated, Delhi the 09 Dec 2024

Copy to :-

1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.



Officer in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

trnd.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 42358-42372 /R.R (Sessions)/South/Saket/2024

Dated: 0.31.24

To.

5657/9
11 3 2024

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PDC/Phase Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam.

It is to apprise you that record of 461 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2012 in Record Room (Sessions), South District, identified during the
period w.e.f. 19.11.24 to 30.11.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME	MARK A
1	R0261522011	CR NO 25/11	GURSHAN VS SOMVIR	04.01.2012	ALLOWED	01/F/2012	MS.R.KIRAN NATH/ASJ/SOUTH	
2	NA	CR NO 32/11	SAROJ TANEJA VS STATE	10.01.2012	DISMISSED	02/F/2012	MS.R.KIRAN NATH/ASJ/SOUTH	
3	NA	CR NO 138/10	YOGESH SETH VS SUDHA SACHDEVA	10.01.2012	DISMISSED	03/F/2012	MS.R.KIRAN NATH/ASJ/SOUTH	
4	NA	CR NO 140/07	HARDEV DOHIL VS PUNJAB NATIONAL BANK	30.01.2012	DISMISSED	04/F/2012	MS.R.KIRAN NATH/ASJ/SOUTH	
5	R0269232011	CR NO 105/11	SH. BRIJESH VIRMANI VS STATE	20.01.2012	DISPOSED OFF	06/F/2012	SH AJAY KUMAR JAIN/AS/SE	
6	R0252992011	CR NO 98/11	SUNIL GUPTA VS BHAVESH R. SHAH	21.01.2012	SET ASIDE	07/F/2012	SH AJAY KUMAR JAIN/AS/SE	
7	R0252962011	CR NO 103/11	SUNIL GUPTA VS BHAVESH R. SAHA	21.01.2012	SET ASIDE	08/F/2012	SH AJAY KUMAR JAIN/AS/SE	
8	R0013352012	CR NO 124/12	MOHD. YAMEEN VS RENAISSANCE DISTILLERIES	23.01.2012	WITHDRAW	09/F/2012	SH AJAY KUMAR JAIN/AS/SE	
9	R0119192010	CA NO 41/10	RAJINDER AGGARWAL VS STATE	25.01.2012	DISMISSED	12/F/2012	SH AJAY KUMAR JAIN/AS/SE	
10	R0236342011	CR NO 91/11	INTEC CAPITA LTD. VS SHO. KALKAJI	28.01.2012	SET ASIDE	13/F/2012	SH AJAY KUMAR JAIN/AS/SE	
11	R0273352011	CA NO 104/11	NISHA SHARMA VS NEERAJ KR. SHARMA ETC	30.01.2012	DISMISSED	15/F/2012	SH AJAY KUMAR JAIN/AS/SE	
12	R0316142011	CR NO 120/11	ZAFRUDDIN VS STATE	16.01.2012	ALLOWED	16/F/2012	SH AJAY KUMAR JAIN/AS/SE	
13	NA	CR NO 47/11	STATE VS OMBIR SINGH	11.01.2012	DISMISSED	17/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST	
14	NA	CR NO 74/09	RAKESH TANEJA VS RECKITT BENKISER	16.01.2012	DISMISSED	18/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST	
15	NA	CR NO 48/11	STATE VS GULSHAN DUA	17.01.2012	DISMISSED	19/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST	
16	NA	CR NO 01/12	PRAMJEET SINGH VS STATE	25.01.2012	DISMISSED	20/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST	

1	NA	CR NO 53/11	SARVESH KUMAR VS OM PARSASH CHALERN LTD	30.01.2012	ALLOWED	21/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
18	NA	CR NO 44/11	SAURABH DASS GUPTA VS STATE	30.01.2012	ALLOWED	22/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
19	NA	CR NO 94/10	MOHD. ISHAQ VS STATE	31.01.2012	DISMISSED	23/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
20	NA	CR NO 109/10	SURESH CHANDER GUPTA VS STATE	13.02.2012	DISMISSED	25/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
21	NA	CA NO 115/10	M/S GUPTA CONSTRUCTIONS VS SATISH PAHUJ	21.02.2012	DISMISSED	26/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
22	NA	CR NO 30/11	PARDEEP KUMAR SHARMA VS STATE	23.02.2012	DISMISSED	27/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
23	NA	CA NO 55/10	VIJAY KUMAR MOTWANI VS SHAMA MOTWANI	27.02.2012	DISMISSED	28/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
24	NA	CR NO 35/11	ARUN SIBBAL VS STATE	06.03.2012	REMAND BACK	29/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
25	NA	CR NO 51/11	MR. LAL KHOORCHANDANI VS M/S ETERNET LTD.	07.03.2012	DISMISSED	30/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
26	NA	CA NO 09/11	FAZLUR REHMAN VS BHAGAT SINGH	13.03.2012	DISMISSED	31/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
27	NA	CA NO 12/11	MOHD. ARIF VS DILIP KAPOOR	19.03.2012	DISMISSED	32/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
28	NA	CR NO 32/11	SUDRASHAN KUMAR YADAV VS M/S M-TECH DEVELOPERS LTD.	20.03.2012	ALLOWED	33/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
29	NA	CR NO 38/11	SURESH SAINI VS DINESH KUMAR	22.03.2012	DISMISSED	34/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
30	NA	CR NO 20/11	ANIL KUMAR YADAV VS STATE	26.03.2012	ALLOWED	35/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
31	NA	CR NO 16/11	MADHUR MITTAL VS STATE	28.03.2012	ALLOWED	36/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
32	NA	CA NO 30/09	SANJAY KUMAR VS STATE	27.03.2012	DISMISSED	37/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
33	R0019162011	CR NO 05/11	RANJAN VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	43/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
34	R0201292011	CR NO 23/11	NEERAJ GUPTA VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	44/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH

35	R0201232011	CR NO 24/11	NEERAJ GUPTA VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	45/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
36	R0201222011	CR NO 25/11	RANJAN VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	46/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
37	R0074572011	CR NO 11/11	NEERAJ GUPTA VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	47/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
38	R0407102010	CR NO 65/10	NEERAJ GUPTA VS GOGIA CAP COM. LTD & ORS	09.01.2012	DISPOSED OFF	48/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
39	R0112542011	CR NO 13/11	R. CASSHYAP VS M/S SHANTAM AAROGYA DHAM	10.01.2012	DISMISSED	49/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
40	R0334672010	CR NO 58/10	VPKAR SINGH VIRDI VS STATE	12.01.2012	DISMISSED	51/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
41	R0325212011	CA NO 29/11	UMAKANT VERMA VS DEVENDER PAL SINGH	18.01.2012	WITHDRAW	52/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
42	R0183492010	CR NO 10/10	MINESH PARIKH VS STATE	18.01.2012	DISMISSED	53/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
43	R0211712011	CR NO 29/11	PARVEEN KUMAR SAREEN VS STATE	19.01.2012	ALLOWED	54/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
44	R0258322011	CA NO 26/11	PINAKIN DINESH VS STATE	20.01.2012	ALLOWED	55/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
45	R0764812007	CR NO 18/10	SWAMI ASANGANANDA BHARTI VS STATE	23.01.2012	DISMISSED	56/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
46	R0062782011	CR NO 08/11	NIREN CHAUDHARY VS STATE	25.01.2012	ALLOWED	57/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
47	R0409462010	CR NO 66/10	SARVJEET SINGH VS STATE	27.01.2012	DISMISSED	58/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
48	R0244602011	CR NO 40/11	SWAMI SADACHARI SAJ BABA OMJI VS STATE	30.01.2012	DISPOSED OFF	59/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
49	R0164912011	CR NO 21/11	BIR SINGH VS PAWAN & ORS	30.01.2012	DISMISSED	60/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
50	R0224522010	CR NO 12/10	MAMCHAND VS SMT. MEENA & ORS	31.01.2012	DISMISSED	61/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
51	R0023022012	CR NO 02/12	ISHWAR CHAND VS STATE	30.01.2012	DISPOSED OFF	62/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
52	R0127012012	CR NO 09/11	MANJEET SINGH & ORS VS STATE	01.02.2012	DISMISSED	63/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH

53.	R0123112010	CR NO 22/10	SMT ANKITA MISHRA & ORS VS PUNJ MISHRA	07.02.2012	DISMISSED	64/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
54.	R0276407011	CR NO 48/11	KIRAN DEEP KOUR VS STATE	02.02.2012	DISMISSED	65/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
55.	R0289797010	CA NO 14/10	MADAN LAL VS STATE	03.02.2012	DISPOSED OF	66/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
56.	R0330282010	CR NO 46/10	I.F.C.L LIMITED VS STATE	10.02.2012	WITHDRAW	68/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
57.	R0036022011	CR NO 07/11	STATE VS MOHIT GANGLANI	14.02.2012	DISMISSED	69/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
58.	R0203572011	CR NO 27/11	RANJANI SUKHANI VS STATE	17.02.2012	DISMISSED	70/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
59.	R0726422008	CR NO 60/10	M/S MERCURY FABRIC CREATIONS PVT. LTD VS STATE	21.02.2012	DISMISSED	71/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
60.	R0279962011	CR NO 51/11	JUGAL KISHORE AGGARWAL & ORS VS MANOHAR SINGH & ORS	22.02.2012	DISMISSED	72/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
61.	R0278712011	CR NO 49/11	SI. PRATIBHA SHARMA ORS VS MANOHAR SINGH & ORS	22.02.2012	DISMISSED	73/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
62.	R0118672010	CR NO 54/10	STATE VS RANJAY SINGH & ORS	27.02.2012	DISMISSED	76/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
63.	R0201302011	CR NO 26/11	VED PRAKASH YADAV & ORS VS STATE	28.02.2012	DISMISSED	77/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
64.	R0222042011	CR NO 34/11	STATE VS DEVENDER KUMAR KAPOOR	01.03.2012	DISMISSED	79/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
65.	R0221992011	CR NO 36/11	STATE VS DEVENDER KUMAR KAPOOR	01.03.2012	DISMISSED	80/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
66.	R0222022011	CR NO 35/11	STATE VS DEVENDER KUMAR KAPOOR	01.03.2012	DISMISSED	81/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
67.	R0221942011	CR NO 32/11	STATE VS DEVENDER KUMAR KAPOOR	01.03.2012	DISMISSED	82/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
68.	R0222172011	CR NO 33/11	STATE VS DEVENDER KUMAR KAPOOR	01.03.2012	DISMISSED	83/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
69.	R0098382009	CR NO 23/10	M/S RVS INTERNATIONAL VS M/S KAMINO INTERNATIONAL LOGISTICS PVT. LTD. & ORS	22.03.2012	DISMISSED	84/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
70.	R0117842011	CA NO 13/11	MEENU VS ASHAN KUMAR	26.03.2012	ALLOWED	85/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH

DHUNNA & ORS

Sl. No.	Case No.	Party Name	Case Description	Date	Order	Date	Remarks
			ASHUTOSH SINGH & OTHERS VS STATE	28.03.2012	DISMISSED	86/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
72.	R0216122011	CR NO 30/11	SANJAY GANDHI ANIMAL CARE CENTRE VS STATE	29.03.2012	ALLOWED	87/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
73.	NA	CR NO 188/10	SHABANA VS STATE	03.04.2012	DISMISSED	88/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
74.	NA	CA NO 49/11	FARIDA VS AFTAB AHMAD	10.04.2012	ALLOWED	89/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
75.	NA	CA NO 04/12	PRMILA VS STATE	12.04.2012	ALLOWED	90/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
76.	NA	CA NO 02/12	GEEETA VS STATE	12.04.2012	ALLOWED	91/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
77.	NA	CA NO 03/12	SANGADI VS STATE	12.04.2012	ALLOWED	92/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
78.	NA	CR NO 02/12	RAJESH YADAV VS STATE	12.04.2012	ALLOWED	94/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
79.	NA	CR NO 03/12	RAJESH YADAV VS STATE	12.04.2012	ALLOWED	95/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
80.	NA	CR NO 04/12	RAJESH YADAV VS STATE	12.04.2012	ALLOWED	96/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
81.	NA	CA NO 113/10	SUSHIL GUPTA VS STATE	12.04.2012	DISMISSED	97/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
82.	NA	CR NO 19/11	BABU LAL VS STATE	19.04.2012	DISMISSED	99/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
83.	NA	CR NO 50/11	NIJIN GARG VS TRIVENI INFRASTRUCTURE PVT. LTD	24.04.2012	DISMISSED	100/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
84.	NA	CR NO 46/11	SARVESH KUMARI VS AMBER DASS ETC	01.05.2012	DISMISSED	101/F/2012	SMT. MADHU JAIN/ASJ 01,SOUTH EAST
85.	R0272282011	CR NO 02/11	DEEPAK SHAHA VS JOTSNA	06.02.2012	DISMISSED	102/F/2012	GURVINDER PAL SINGH/ASJ-304
86.	R0149522011	CR NO 20/11	D.K SWARUP VS STATE & ORS	11.04.2012	DISMISSED	103/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
87.	R0059602012	CR NO 05/12	RAJ KUMAR SONI VS KAILASH SONI	12.04.2012	ALLOWED	104/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
88.	R0100852008	CR NO 08/10	SMT. RITU VS STATE	13.04.2012	DISMISSED	105/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH

89.	R0336052011	CR NO 54/11	PANKAJ NAGPAL VS MAMESH LAYAGI	18.04.2012	DISMISSED	106/F/2012	SH. RAJEEV BANSAL/ASJ-03/SOUTH
90.	RO218262011	CA NO 23/11	SMT. SONI DEVI & ORS VS STATE	20.04.2012	ALLOWED	108/F/2012	SH. RAJEEV BANSAL/ASJ-03/SOUTH
91.	R0279572011	CR NO 50/11	SUBHOD BHASIN VS STATE	30.04.2012	DISMISSED	109/F/2012	SH. RAJEEV BANSAL/ASJ-03/SOUTH
92.	NA	CR NO 56/11	S.D SHARMA VS SHIVANI SACHDEVA	07.01.2012	WITHDRAW	110/F/2012	SH. V.K. KHANNA/ASJ-04/SE
93.	NA	CA NO 38/11	MANJEET SINGH VS CHEDI LAL	11.01.2012	DISMISSED	111/F/2012	SH. V.K. KHANNA/ASJ-04/SE
94.	NA	CA NO 01/12	KARAN VS STATE	12.01.2012	ADMONISHED	112/F/2012	SH. V.K. KHANNA/ASJ-04/SE
95.	NA	CA NO 02/12	DHRAMBIR VS STATE	12.01.2012	ADMONISHED	113/F/2012	SH. V.K. KHANNA/ASJ-04/SE
96.	NA	CR NO 04/12	SHIV OM GUPTA VS SHYAM SUNDER GUPTA	13.01.2012	WITHDRAW	114/F/2012	SH. V.K. KHANNA/ASJ-04/SE
97.	NA	CR NO 53/11	SMT RENU TEJWAL VS STATE	17.01.2012	DISMISSED	115/F/2012	SH. V.K. KHANNA/ASJ-04/SE
98.	NA	CR NO 69/11	SUSHIL VADEHRA VS ASHOK KHANNA	21.01.2012	WITHDRAW	116/F/2012	SH. V.K. KHANNA/ASJ-04/SE
99.	NA	CR NO 49/11	KAILASH VS MAHINDRA	24.01.2012	WITHDRAW	117/F/2012	SH. V.K. KHANNA/ASJ-04/SE
100.	NA	CA NO 33/11	SANDEEP AGGARWAL VS VINITI AGGARWAL	25.01.2012	WITHDRAW	118/F/2012	SH. V.K. KHANNA/ASJ-04/SE
101.	NA	CR NO 70/11	PAWAN GUPTA VS BHAGAWATI	25.01.2012	ALLOWED	119/F/2012	SH. V.K. KHANNA/ASJ-04/SE
102.	NA	CR NO 32/11	RATAN MANI VS NASRAT	27.01.2012	DISMISSED	120/F/2012	SH. V.K. KHANNA/ASJ-04/SE
103.	NA	CR NO 31/11	RATAN MANI VS NASRAT	27.01.2012	DISMISSED	121/F/2012	SH. V.K. KHANNA/ASJ-04/SE
104.	NA	CR NO 64/11	RAJESH VS STATE	27.01.2012	DISMISSED	122/F/2012	SH. V.K. KHANNA/ASJ-04/SE
105.	NA	CA NO 03/12	MAQSOOD AHMAD ABBASII VS STATE	27.01.2012	ALLOWED	123/F/2012	SH. V.K. KHANNA/ASJ-04/SE
106.	NA	CA NO 34/11	RINTU NATI VS STATE	30.01.2012	DISMISSED	124/F/2012	SH. V.K. KHANNA/ASJ-04/SE

107	NA	CA NO 04/11	NANMI SINGH VS GOVT OF NCT OF DELHI	30.01.2012	ALLOWED	125/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
108	NA	CR NO 68/11	CH TANVEER AHMAD VS STATE	30.01.2012	DISMISSED	126/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
109	R0299922011	CR NO 57/11	S.D SHRMA VS BHARAI BHUSHAN MAHINDRA	30.01.2012	DISMISSED	127/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
110	R0288592011	CR NO 52/11	S.D SHRMA VS ABIDULWAHID ANSARI	30.01.2012	DISMISSED	128/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
111	R0000142012	CR NO 03/12	VED NAYAR VS STATE	31.01.2012	DISMISSED	129/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
112	R0020792012	CR NO 07/12	SARDA SOLVENT'S EXTRACTIONS PRIVATE LTD. VS STATE	03.02.2012	DISMISSED	130/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
113	NA	CR NO 38/11	BHOOPENDER SINGH VS STATE	21.02.2012	WITHDRAW	131/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
114	R0010022012	CR NO 06/12	SMT. NEERA MAHAJAN VS SURINDER SINGH YADAV	21.02.2012	SET ASIDE	132/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
115	NA	CR NO 71/11	HARVINDER SINGH KHURANA VS STATE	29.02.2012	DISMISSED	133/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
116	R0456442010	CR NO 02/12	KISHORE KUMAR VS B.K SINGHAL.	07.03.2012	DISMISSED	134/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
117	R0023082012	CA NO 04/12	MANOJ CHAUHAN VS STATE	14.03.2012	DISMISSED	135/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
118	R0168412011	CR NO 35/11	KANSHI RAM BANSAL VS SUMAN MALHOTRA	17.03.2012	DISMISSED	136/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
119	R0048822012	CR NO 17/12	NARESH VS STATE	20.03.2012	DISMISSED	138/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
120	R0298502011	CA NO 28/11	NAVLEEN KLER BHATIA VS SARABJIT SINGH BHATIA & ANR	20.03.2012	DISMISSED	139/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
121	R0288502011	CR NO 50/11	STATE VS RAJESH	20.03.2012	DISMISSED	140/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
122	R1016152007	CR NO 05/12	KAUSAR PARVEEN VS STATE	23.03.2012	DISMISSED	141/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
123	R0111872011	CR NO 40/11	BRIJESH PATHAK VS STATE	24.03.2012	DISMISSED	142/F/2012	SH. VINAY KUMAR KHANNA/ASJ/SE
124	R0195872011	CR NO 37/11	VINEY RAI VS STATE	24.03.2012	DISMISSED	143/F/2012	SH. V.K. KHANNA/ ASJ-04/SE

125	R019 2011	CR NO 89/11	S K MITAL VS STATE	24.03.2012	DISMISSED	144/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
126	R0195792011	CA NO 09/11	ANJU VS JAGAT RAM	24.03.2012	DISPOSED	145/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
127	R0066662012	CR NO 20/12	BROWN CRAFT INDUSTRIES LTD VS FOREMOST FACTOR LTD	28.03.2012	DISMISSED	146/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
128	R0066672011	CR NO 21/12	BROWN CRAFT INDUSTRIES LTD VS FOREMOST FACTOR LTD.	28.03.2012	DISMISSED	147/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
129	R02716.32011	CR NO 48/11	HUSAN BANO VS STATE	28.01.2012	REMAND BACK	148/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
130	R0312402011	CR NO 65/11	PRIYANKA SHARMA VS KALLU RAM SHARMA	28.01.2012	DISMISSED	149/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
131	R0141232011	CA NO 12/11	RAMA KAPOOR VS MANU BHATNAGAR	30.03.2012	DISMISSED	150/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
132	R0038762012	CR NO 06/12	HANS RAJ VS STATE	30.03.2012	DISMISSED	151/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
133	R0314152011	CA NO 67/11	PREM KUMAR VS STATE	31.03.2012	DISPOSED OFF	154/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
134	R0207782011	CA NO 22/11	RISHI AHUJA VS RAJESH KUMAR	03.05.2012	DISMISSED	155/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
135	R0258872011	CR NO 43/11	DHIRAJ KUMAR VS STATE	04.05.2012	DISMISSED	156/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
136	R0102222012	CA NO 07/12	JINENDER MANN VS STATE	04.05.2012	WITHDRAW	157/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
137	R0190562010	CA NO 06/10	P. KALYANA SUNDRAM VS STATE	07.05.2012	WITHDRAW	158/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
138	R0072672012	CA NO 04/12	SATISH KUMAR VS STATE	09.05.2012	ALLOWED	159/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
139	R0123342012	CR NO 11/12	SHYAM BHADUR TAMANG VS STATE	22.05.2012	DISPOSED OFF	160/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
140	R0138552011	CR NO 17/11	RITU AGGARWAL VS STATE	28.05.2012	DISMISSED	161/F/2012	SH. RAJEEV BANSAL/ASJ-03,SOUTH
141	NA	CR NO 55/11	SAROJ DAHIYA VS LD NAGPAL	02.04.2012	WITHDRAW	162/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
142	R0073352012	CR NO 23/12	M/S GRID INDIA POWER CABLES	03.04.2012	DISPOSED OFF	163/F/2012	SH. V.K. KHANNA/ ASJ-04/SE

PRIVATE FILE VS M/S NIHAN ENGINEERING

143	R0000052012	CR NO 01/12	SMT SHABNAM VS IQBAL	03.04.2012	DISMISSED	164/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
144	R0041182011	CA NO 05/11	KSHIB KUMAR VS STATE	04.04.2012	DISMISSED	166/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
145	R0292562011	CR NO 54/11	NEW FRIENDS VS SMT SANGHEE'S MAHAJAN	21.04.2012	DISMISSED	170.F.2012	SH. V.K. KHANNA/ ASJ-04/SE
146	NA	CA NO 103/10	SANDHYA BANERJEE VS PREEETI LATA BENERJEE	23.04.2012	DISMISSED	171/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
147	R00884622012	CR NO 26/12	KHEM CHAND VS GAURAV MOTWANI	26.04.2012	DISMISSED	172/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
148	R0325332011	CR NO 75/11	HUMA FARMAN VS CHIEF PASSPORT OFFICER	30.04.2012	DISMISSED	173/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
149	R0093682012	CR NO 28/12	M/S MEDICAL ELECTRONICS SERVICES VS RAVINDER SINGH	30.04.2012	ALLOWED	174/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
150	R0325312011	CR NO 74/11	HUMA FARMAN VS IMRAN GHANI	30.04.2012	DISMISSED	175/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
151	R0081972012	CA NO 11/12	M/S EXIM CORPORATION VS SPACEVISION IMPEX PVT. LTD	30.04.2012	DISMISSED	176/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
152	R0073752012	CR NO 24/12	M/S GRID INDIA CABLES PVT. LTD VS M/S NIHON ENGINEERING	03.04.2012	DISPOSED OFF	177/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
153	R0102152012	CR NO 30/12	RAM AVTAR AGGARWAL VS NARESH KUMAR	04.05.2012	DISMISSED	178/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
154	R0319602011	CR NO 72/11	MOHAMMAD AMJAD VS SHARAD SAGAR SINGH	07.05.2012	REMAND BACK	179/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
155	R0106442012	CA NO 14/12	SAZID KHAN VS STATE	14.05.2012	DISPOSED OFF	180/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
156	R0030482011	CA NO 04/11	STATE VS SHAKUR ALI @ SALIM	22.05.2012	REMAND BACK	181/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
157	R0165082011	CR NO 31/11	VIPUL GUPTA VS STATE	24.05.2012	DISMISSED	182/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
158	R0125192012	CR NO 35/12	PRAMVIR SINGH VS PRESIDUM BREWERIES PVT. LTD	26.05.2012	DISMISSED	183/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
159	R0125972012	CR NO 21/12	KAMALDEEP SINGH VS STATE	28.05.2012	DISMISSED	184/F/2012	SH. V.K. KHANNA/ ASJ-04/SE
160	R0111022012	CR NO 32/12	GOVIND MANI VS NAVIEN ANSAL	29.05.2012	DISMISSED	185/F/2012	SH. V.K. KHANNA/ ASJ-04/SE

161	R01242012	CA NO 20/12	VINOD VS STATE	30.05.2012	RELEASED	186/F/2012	SH. V.K. KHANNA ASJ 04/SI
162	R01242012	CA NO 18/12	SIKANDER KUMAR VS STATE	30.05.2012	RELEASED	187/F/2012	SH. V.K. KHANNA ASJ 04/SI
163	R0002692009	CC NO 245/07	BSES R.P.LTD VS AMARJEET SINGH & ETC	02.01.2012	AQUITTED	192/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
164	R0304302009	CC NO 580/07	BSES. RP LTD. VS NISSAR AHMED ETC	03.01.2012	CONVICTED	196/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
165	R0027082009	CC NO 26/09	BSES R.P.LTD VS SURESH KR. TANEJA & ETC	11.01.2012	AQUITTED	216/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
166	R0936812008	CC NO 855/07	BSES R.P.LTD VS SURAJ SINGH DAGOR	19.01.2012	AQUITTED	228/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
167	R0292332009	CC NO 499/09	BSES R.P.LTD VS ASHWANI KUMAR	24.01.2012	ABATED	248/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
168	R0017172009	CC NO 1212/07	BSES R.P.LTD VS SHYAM CHAND KHATANA & ETC	30.01.2012	WITHDRAW	249/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
169	R0159092012	CR NO 08/12	STATE VS RAKESH SINGH	12.07.2012	DISMISSED	252/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
170	NA	CA NO 04/11	BUNTY INDUSTRIES VS NAIM SINGH	05.07.2012	DISMISSED	251/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
171	R0083322012	CR NO 05/12	HARI OM & OTHERS VS STATE	30.07.2012	DISMISSED	253/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
172	R0347352009	CC NO 461/09	BSES R.P.LTD VS RAVINDER SINGH SUKHIA & ETC	01.02.2012	AQUITTED	259/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
173	R000352009	CC NO. 518/08	BSES R.P.LTD VS BASHIRUDDIN	07.02.2012	CONVICTED	280/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
174	R0937812008	CC NO. 123/08	BSES R.P.LTD VS RAJIV MUARKA	10.02.2012	AQUITTED	289/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
175	R0322672009	CC NO. 289/09	BSES R.P.LTD VS GEETA DEVI	14.02.2012	ABATED	290/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
176	R0291682011	CC NO. 337/11	BSES R.P.LTD VS VINOD KUMAR	14.02.2012	WITHDRWN	291/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
177	R0187702011	CA NO. 78/11	MOHD. QAMAR VS FIRDAUS JAHAN	13.01.2012	ALLOWED	350/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ
178	R0226172011	CA NO. 114/11	RAJNISH SURI VS MRS. NIDHI SURI	13.01.2012	DISPOSED OFF	351/F/2012	SH.R.K. GAUBA DISTRIC JUDGE

179.	R0298242011	CR NO. 196/11	POONAM SINGH & ORS VS NATIONAL SMALL INDUSTRIES CORP. LTD	16.01.2012	DISPOSED OFF	352/F/2012	-ASJ SH.R.K. GAUBA DISTRICT JUDGE /ASJ
180.	R0008332012	CR NO. 12/12	LAKHMI CHAND VS STATE	16.01.2012	DISPOSED OFF	353/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ
181.	R0007892012	CR NO. 15/12	RAVINDER SINGH ARORA VS DINESH SINGH	16.01.2012	DISPOSED OFF	354/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ
182.	R0379312009	CC NO. 345/09	BSES R.P.LTD VS VIJAY 4 ETC	14.02.2012	AQUITTED	293/F/2012	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
183.	NA	TP CRL NO. 41/11	ANAND MOHAN VS STATE	02.01.2012	DISPOSED OFF	319/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ
184.	R0192862011	CR NO. 191/11	VIVEK BIDHURI VS STATE & ORS	03.01.2012	DISPOSED OFF	320/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ
185.	R0284642011	CR NO. 285/11	JITENDER KUMAR VS RAJ KUMAR VERMA & ORS	03.01.2012	ALLOWED	321/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ
186.	R0000662012	CA NO 03/12	SMT. CHITRA VS K. VENKAIA CHALEM	04.01.2012	DISPOSED OFF	324/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
187.	R0284632011	CR NO 286/11	JITENDER KUMAR VS RAJ KUMAR VERMA & ORS	03.01.2012	ALLOWED	322/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
188.	R0284672011	CR NO 287/11	JITENDER KUMAR VS RAJ KUMAR VERMA & ORS	03.01.2012	ALLOWED	323/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
189.	R0326822011	CR NO 01/12	AJAY TAYAGI VS RAJESH MALHAN	04.01.2012	DISPOSED OFF	325/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
190.	R0247842011	CA NO 122/11	PANCHAM SINGH VS STATE	04.01.2012	DISPOSED OFF	326/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
191.	R0304372011	CR NO 305/11	SHYAM SUNDER TAYAGI VS STATE	05.01.2012	DISPOSED OFF	327/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
192.	NA	TP(CRL) NO 01/12	UDAY PAL VS STATE	05.01.2012	DISPOSED OFF	328/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
193.	R0299082011	CA NO 146/11	VIKASH PANDEY VS STATE	05.01.2012	DISPOSED OFF	329/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
194.	R0196102011	CA NO 92/11	KLYAN SINGH VS STATE	05.01.2012	DISMISSED	330/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
195.	R0281632011	CR NO 279/11	RUCHI SINGH BEDI VS STATE	06.01.2012	DISPOSED OFF	331/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

196.	R0163/2011	CA NO 6/11	STATE VS SAIJASS BHEMING VIVEK BHALLA	06.01.2012	DISPOSED OFF	331/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
197.	R018121/2011	CA NO 5/11	SURESH BAWA VS STATE	06.01.2012	DISMISSED	332/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
198.	R016490/2011	CR NO 148/11	M.S LAPCON COMPUTERS & PARIPHERALS VS SH. IZHAR HUSSAIN JAFRI	09.01.2012	DISPOSED OFF	334/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
199.	R016484/2011	CR NO 149/11	M.S LAPCON COMPUTERS & PARIPHERALS VS SH. IZHAR HUSSAIN JAFRI	09.01.2012	DISPOSED OFF	335/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
200.	R028413/2011	CR NO 284/11	SMT. ALKA @ ALTHA KUMARI DUNG DUNG VS STATE	09.01.2012	WITHDRAW	336/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
201.	R029491/2011	CR NO 294/11	SH. PARAMJIT SINGH VS STATE	09.01.2012	DISPOSED OFF	337/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
202.	R019194/2011	CA NO 88/11	MOHD. HAMID KHAN VS M.S.F. BHUSRA NASIR	09.01.2012	DISPOSED OFF	338/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
203.	R016379/2011	CR NO 144/11	STATE VS RAGHVENDER SINGH	09.01.2012	ALLOWED	339/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
204.	NA	TP(CRL) NO 02/12	K.BALOSAVASWAJHY VS PREM PRAKASH CHAUDHRY	09.01.2012	DISPOSED OFF	340/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
205.	R000428/2012	CA NO 06/12	ANIL & ORS VS STATE	09.01.2012	DISPOSED OFF	341/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
206.	R000466/2012	CR NO 05/12	LAKHMI CHAND VS STATE	09.01.2012	DISPOSED OFF	342/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
207.	R000471/2012	CR NO 06/12	DEEPAK DEY VS VISHAKHA DEY & ANR	09.01.2012	DISPOSED OFF	343/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
208.	R030922/2011	CA NO 152/11	KUNWAR BAHADUR VS SMT. RAJ RANI & ANR	11.01.2012	DISPOSED OFF	344/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
209.	R030945/2011	CR NO 309/11	SURESH GUPTA VS SMT. VEENA GUPTA	11.01.2012	DISPOSED OFF	345/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
210.	R000704/2012	CR NO 07/12	M/S BRINDCO SALES LTD. VS MADAN LAL & ORS	11.01.2012	DISPOSED OFF	346/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
211.	NA	CR NO 11/12	KIRAN SETHI VS SII. HARISH MALHOTRA	12.01.2012	DISPOSED OFF	347/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
212.	NA	CR NO 13/12	DHIRENDER KISHOR VS STATE	13.01.2012	DISPOSED OFF	348/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

213	04/06/000-03/2012	CR NO 14/12	INSPECTOR HANSRAJVS STAFF	14.01.2012	ALLOWED	349/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
214	R0092062011	CA NO 18/11	MANU ARIYS SAPNA CHAUHAN	16.01.2012	DISPOSED OFF	355/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
215	R0217792011	CA NO 108/11	RMAJUMDAR VS S. KUMAR	16.01.2012	DISPOSED OFF	356/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
216	R0286912011	CA NO 137/11	YOGESH PAL SINGH VS KANCHAN	17.01.2012	ALLOWED	357/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
217	R0189442011	CA NO 81/11	DAMYANJI VS SHYANI & ANR	17.01.2012	DISPOSED OFF	358/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
218	R0010942012	CR NO 24/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	360/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
219	R0010962012	CR NO 23/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	359/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
220	NA	CR NO 25/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	361/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
221	R0010992012	CR NO 26/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	362/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
222	R0010872012	CR NO 27/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	363/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
223	R0011002012	CR NO 28/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	364/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
224	R0010922012	CR NO 29/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	365/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
225	R0010972012	CR NO 30/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	366/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
226	R0010952012	CR NO 31/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	367/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
227	R0010982012	CR NO 32/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	368/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
228	R0010932012	CR NO 33/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	369/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
229	R0010902012	CR NO 34/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	370/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
230	NA	CR NO 35/12	VIKAS AGRITECH LTD. VS AVS IMPEX PVT. LTD & ORS	17.01.2012	DISPOSED OFF	371/F/2012	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

231	NA	CR NO 36/12	VIKAS AGRIFO CHEM VS A/S IMPLX PVT LTD & ORS	17.01.2012	DISPOSED OFF	372/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
232	R032076/011	CR NO 65/12	STATE VS MADHAVI	20.01.2012	ALLOWED	373/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
233	R0248932011	CA NO 124/11	OM PRAKASH VS STAFF	20.01.2012	DISMISSED	374/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
234	R0012372012	JP(CRL) NO 03/12	AIKA VERMA VS RAJESH VERMA & ORS	20.01.2012	WITHDRAW	375/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
235	R0015512012	CR NO 37/12	MAHINDER SINGH VS STATE	21.01.2012	DISPOSED OFF	376/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
236	R0163142011	CA NO 66/11	TAHIR VS STATE	23.01.2012	DISPOSED OFF	377/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
237	R0025842012	M NO 03/12	VIJAY KUMAR VS JAGDISH KUMAR &ORS	23.01.2012	DISMISSED	378/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
238	R0271642011	CA NO 127/11	ASHOK KUMAR VS STATE	24.01.2012	DISPOSED OFF	379/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
239	R0123672011	CA NO 37/11	RUKMANI DEVI VS NATHU RAM	25.01.2012	DISPOSED OFF	380/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
240	R0305672011	CR NO 307/11	MUKESH GUPTA VS LAKSHMI DEVI & ORS	25.01.2012	DISPOSED OFF	381/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
241	R0320692011	CR NO 313/11	GOLDEN NEWSPAIN INDUSTRIES PVT. LTD VS HINDUSTSN PAPER COPROTATION LTD.	25.01.2012	DISPOSED OFF	382/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
242	R0320682011	CR NO 314/11	GOLDEN NEWSPAIN INDUSTRIES PVT. LTD VS HINDUSTSN PAPER COPROTATION LTD.	25.01.2012	DISPOSED OFF	383/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
243	R0320672011	CR NO 315/11	GOLDEN NEWSPAIN INDUSTRIES PVT. LTD VS HINDUSTSN PAPER COPROTATION LTD.	25.01.2012	DISPOSED OFF	384/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
244	R0164862011	CA NO 68/11	SATISH @ SANJAY VS STATE	25.01.2012	DISMISSED	385/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
245	R0162592011	CR NO 141/11	M/S NEO SPORTS BROADCASTING PVT. LTD VS TIENDRAL NETWORK	25.01.2012	WITHDRAW	386/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
246	R0162582011	CR NO 143/11	M/S NEO SPORTS BROADCASTING VS M/S ORTEL COMMUNICATION	25.01.2012	WITHDRAW	387/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
247	R0162562011	CR NO 142/11	M/S NEO SPORTS BROADCASTING PVT. LTD VS M/S CITY CABLE	25.01.2012	WITHDRAW	388/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

NETWORK

248	R0019892011	CR NO 45/12	SACRABH SINGH VS STATE	25.01.2012	DISPOSED OFF	389/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
249	R0019152011	CR NO 43/12	SUNIL KUMAR VS STATE	27.01.2012	WITHDRAW	390/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
250	R029922011	CA NO 145/12	KAILASH CHAND VS STATE	27.01.2012	DISMISSED	391/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
251	R0020822012	CA NO 18/12	S.K MITTAL VS M/S SAREE MAHAL (REGD)	27.01.2012	DISPOSED OFF	393/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
252	R0295632011	CA NO 144/11	OM PARKASH VS STATE	31.01.2012	DISPOSED OFF	394/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
253	R0320512011	CR NO 318/11	SH. BAIJ NATH NARAG VS SH. RANJEET SINGH	31.01.2012	DISMISSED	395/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
254	NA	CR NO 21/12	S.K GUPTA VS ISHVARI MANJANI	31.01.2012	DISPOSED OFF	396/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
255	R0009862012	CR NO 22/12	SHANKAR PRASAD TANI VS STATE	31.01.2012	DISMISSED	397/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
256	R0175622011	CA NO 74/11	ARVINDER SINGH VS STATE	31.01.2012	ALLOWED	398/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
257	R0326852011	CA NO 01/12	SH. PRAVEEN KR. YADAV VS SMT. NEENA RANI YADAV	01.02.2012	DISMISSED	399/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
258	R0000152012	CR NO 03/12	KHILAR SINGH VS STATE	01.02.2012	DISMISSED	400/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
259	R0006902012	CR NO 08/12	RAJENDERA DHAR VS M.S KAMAL DHAR	01.02.2012	DISPOSED OFF	401/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
260	NA	CR NO 47/12	UNESH DEVI VS RAJBIR SINGH	01.02.2012	DISPOSED OFF	402/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
261	R0294402011	CA NO 142/11	NITESH PANDITA VS STATE	02.02.2012	DISPOSED OFF	403/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
262	NA	CR NO 48/12	M.S TEXO MASHI EXPORT PVT. LTD VS STATE	02.02.2012	DISPOSED OFF	404/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
263	NA	CR NO 50/12	SIHV KUMAR VS STATE	02.02.2012	DISPOSED OFF	405/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
264	R0279782011	CA NO 132/11	RUPESH VS STATE	06.02.2012	DISPOSED OFF	406/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
265	R0294872011	CR NO 293/11	ZEE ENTERTAINMENT ENTERPRISES	06.02.2012	ALLOWED	408/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

ITD VS STATE				AS/SE			
266	R002914/2012	CA NO 23/12	NAV SINGH VS SHAMSHER SINGH	06.02.2012	DISPOSED OFF	409/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
267	R032295/2011	CR NO 319/11	MURTI DEVI VS STATE	07.02.2012	ALLOWED	4010/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
268	R000065/2012	CR NO 04/12	JHENDER KUMAR VS STATE	07.02.2012	DISPOSED OFF	411/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
269	R001736/2012	CR NO 38/12	M/S BIRLA POWER SOLUTION VS M/S MAHESH ENTERPRICES	07.02.2012	ALLOWED	412/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
270	R001734/2012	CR NO 39/12	M/S BIRLA POWER SOLUTION VS M/S B.N KEJRIWAL	07.02.2012	ALLOWED	413/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
271	R000713/2012	CR NO 09/12	M/S DEEPAK ELECTRIC WORK VS M/S AMIT ELECTRONICALS	08.02.2012	ALLOWED	414/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
272	R000712/2012	CR NO 10/12	M/S DEEPAK ELECTRIC WORK VS M/S AMIT ELECTRONICALS	08.02.2012	ALLOWED	415/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
273	R001811/2012	CR NO 41/12	S.H NANHE @ SALIM VS STATE	08.02.2012	DISPOSED OFF	416/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
274	NA	CR NO 88/12	XPOSOFT SYSTEMS VS SPECTRA NET LTD.	09.02.2012	DISPOSED OFF	417/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
275	R003336/2012	TP(CRL) NO 04/12	RAM SINGH VS STATE	10.02.2012	DISPOSED OFF	418/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
276	R027198/2011	CR NO 270/11	SURAJ AGGARWAL VS STATE	13.02.2012	DISPOSED OFF	419/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
277	NA	CA NO 27/12	SH. RAJNEET SINGH VS SH. BALDEV SINGH	13.02.2012	DISPOSED OFF	420/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
278	R028701/2011	CR NO 289/11	RAJ KUMAR SAINI VS BABITA BANSAL	14.02.2012	DISMISSED	421/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
279	NA	TP(CRL) NO 05/12	ANUJ KR GUPTA VS ARVIND KUMAR	14.02.2012	DISPOSED OFF	423/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
280	R018984/2011	CA NO 80/11	MST. RESHIMA PARVEEN VS FAHIM AHMED	15.02.2012	ALLOWED	424/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
281	NA	CR NO 61/12	ANITA CHAUDHRY VS BALBIR SINGH KHORETA	16.02.2012	DISPOSED OFF	425/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
282	R002542/2012	CA NO 20/12	ABHINAV GHOSH VS ANUSUYA GHOSH	16.02.2012	ALLOWED	426/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
283	R001960/2012	CR NO 44/11	NUTAN VS STATE	16.02.2012	DISMISSED	427/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

284.	R0031362012	CR NO 17/12	BHOPAL SINGH VS STATE	16.02.2012	DISPOSED OFF	428/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
285.	NA	CR NO 62/12	M/S PREEETHI COMMUNICATION VS ESPN SOFTWARE INDIA PVT. LTD	16.02.2012	DISPOSED OFF	429/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
286.	NA	CR NO 63/12	M/S PREEETHI COMMUNICATION VS ESPN SOFTWARE INDIA PVT. LTD	16.02.2012	DISPOSED OFF	430/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
287.	R0039942012	TP(CRL) NO 06/12	SH. MADHUSUDAN SRIVASTAVA VS RANJAN BANSAL	18.02.2012	DISMISSED	431/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
288.	R0290872011	CA NO 138/11	STATE VS RAMESH SINGH	21.02.2012	DISMISSED	432/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
289.	R0222202011	CA NO 11/11	RAMESH SINGH VS STATE	21.02.2012	ALLOWED	433/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
290.	R0310012011	CR NO 310/11	M/S VYAS KAKAR & CO. VS PAWANKUMAR PANDEY	21.02.2012	DISPOSED OFF	434/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
291.	R0021952012	CR NO 46/12	JITENDER SINGH VS SHIVALI DHILLON	21.02.2012	DISPOSED OFF	435/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
292.	NA	CR NO 64/12	MANOJ PANDITA VS STATE	21.02.2012	DISPOSED OFF	436/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
293.	R0214362011	CA NO 405/11	ANITA GUPTA VS N.R GUPTA	22.02.2012	ALLOWED	437/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
294.	R0031102012	CR NO 54/12	HARI NARAYAN DUBEY VS STATE	23.02.2012	DISPOSED OFF	438/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
295.	R0283092011	CA NO 135/11	MRS. ALPANA ROY VS SHATRUGHIAN BHOWAL	23.02.2012	DISPOSED OFF	439/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
296.	R0043372012	CR NO 70/12	REGAL TRADE LINK P.V.I. LTD VS UDAY DUTT	23.02.2012	DISPOSED OFF	440/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
297.	NA	M NO 08/12	STATE VS RAVI KAPOOR	22.02.2012	DISPOSED OFF	441/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
298.	R0044822012	CA NO 39/12	SUDHA SHUPLA VS VANDANA BAJPAI	25.02.2012	DISPOSED OFF	442/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
299.	R0289272011	CA NO 139/11	SATISH KUMAR VS THE STATE	28.02.2012	DISPOSED OFF	443/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
300.	R0275852011	CR NO 271/11	RAGHUBIR KUMAR GUPTA VS S.K. CHOPRA	28.02.2012	DISPOSED OFF	444/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
301.	R0211682011	CR NO 215/11	SH. VIVEK BEHIL VS STATE	28.02.2012	DISPOSED OFF	445/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

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302	R0036492012	CR NO 77/12	MOHD AZHARUDDIN VS SANJAY SOHAN	28.02.2012	DISPOSED OFF	446/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
303	R0019132012	CA NO 17/12	OM PRAKASH VS STATE	29.02.2012	DISPOSED OFF	447/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
304	R0047722012	CR NO 81/12	SARIFA BHATTIA VS AERO FLY FREIGHT MOVERS PVT LTD.	29.02.2012	DISPOSED OFF	448/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
305	R0047712012	CR NO 82/12	SARIFA BHATTIA VS AERO FLY FREIGHT MOVERS PVT LTD.	29.02.2012	DISPOSED OFF	449/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
306	R0092992011	CA NO 19/11	ASIM ABBASI VS AIKA JAMSHED ASHRAF	01.03.2012	DISPOSED OFF	450/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
307	R0311252011	CA NO 155/11	SATISH KUMAR VS SMT. NEERAJ	02.03.2012	DISPOSED OFF	451/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
308	R0047452012	CR NO 79/12	ANUP PAUL VS DEVENDER PAL SINGH	02.03.2012	DISPOSED OFF	452/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
309	NA	TP(CRL) NO 07/12	M/S FRONTIER POLYMORS PVT LTD VS SH ASHOK BHAGAT	02.03.2012	DISPOSED OFF	453/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
310	R0035462012	CA NO 28/12	HARINDER SINGH PANNV VS STATE	05.03.2012	DISPOSED OFF	454/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
311	R0275912011	CA NO 128/11	GUDDU KUMAR VS STATE	05.03.2012	DISPOSED OFF	455/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
312	R0052792012	TP(CRL) NO 09/12	AHA AVIATION & HOSPITALITY ACADEMY VS STATE	05.03.2012	DISPOSED OFF	456/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
313	R0052782012	TP(CRL) NO 08/12	AHA AVIATION & HOSPITALITY ACADEMY VS STATE	05.03.2012	DISPOSED OFF	457/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
314	R0227152011	CA NO 118/11	LAXMAN SINGH VS STATE	06.03.2012	ALLOWED	458/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
315	R0276872011	CR NO 274/11	SH. PAWAN SACHDEVA VS STATE	06.03.2012	ALLOWED	459/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
316	R0225782011	CA NO 115/11	ARJUN SINGH VS STATE	07.03.2012	DISMISSED	460/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
317	R0053892012	CR NO 88/12	ZUBAIR AHMED II YASI VS NAHEED GUFRAH	07.03.2012	DISPOSED OFF	461/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
318	R0030272012	CR NO 53/12	SH. DHARAM SINGH VS THE STATE	12.03.2012	DISPOSED OFF	462/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
319	NA	TP(CRL) NO 10/12	STATE VS BIPIN @ BIKKI	07.03.2012	DISPOSED OFF	463/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

320.	R004432012	CR NO 55/12	SANJEIV GUPTA VS M/S PREM SERVICES SECTION	13.03.2012	ALLOWED	462/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
321.	R0047702012	CR NO 80/12	IBRAHIM KHAN VS STATE	13.03.2012	ALLOWED	465/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
322.	R0291172011	CA NO 141/11	SH. RAHUL VS SH. NEELU	13.03.2012	DISMISSED	466/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
323.	R0009472012	CR NO 20/12	SH. IRESH DUGGAL VS SH. VIJAY VINAYAK	14.03.2012	DISPOSED OFF	467/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
324.	R0047942012	CR NO 83/12	RAJUDDIN VS STATE	15.03.2012	ALLOWED	468/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
325.	R0035622012	CR NO 59/12	M/S MAPLE LEAF PVT. LTD VS M/S DIVAS OFF SHARE	16.03.2012	DISPOSED OFF	469/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
326.	R0304192011	CA NO 148/11	DIDEER SINGH BEDI VS STATE	20.03.2012	DISPOSED OFF	470/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
327.	R0043352012	CA NO 35/12	AJAY @ CHOTU VS STATE	29.03.2012	WITHDRAW	471/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
328.	R0081632011	CA NO 07/11	SEEMA VS SANTOSH	08.02.2012	ALLOWED	472/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
329.	R0028682012	M NO 05/12	SHANKAR SINGH VS MADAN TRADING & ORS	13.02.2012	DISPOSED OFF	473/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
330.	R0028732012	M NO 04/12	SHANKAR SINGH VS MADAN LAL	13.02.2012	DISPOSED OFF	474/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
331.	R0047352012	CA NO 45/12	M/S N.I.L.L.M DELHI EDUCATION TRUST VS GURBINDER SINGH	02.04.2012	DISPOSED OFF	475/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
332.	R0046342012	CR NO 76/12	SH. INDER MANI JAIN VS STATE	02.04.2012	DISMISSED	476/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
333.	R0065242012	CR NO 114/12	JAGMOHAN BAHAL VS J.N JANA	02.04.2012	DISPOSED OFF	477/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
334.	R0071282012	CR NO 122/12	SAPNA GUPTA VS STATE	02.04.2012	DISPOSED OFF	478/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
335.	R0071292012	CR NO 123/12	SAPNA GUPTA VS STATE	02.04.2012	DISPOSED OFF	479/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
336.	R0190312011	CA NO 86/11	SH. SAIYA MANDAL VS STATE	02.04.2012	ALLOWED	480/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
337.	R0202372012	CA NO 97/11	SUDHIR KR GUPTA VS SOM	02.04.2012	DISMISSED	481/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

			PARKASH				AS/SE
338.	R0205292011	CA NO 101/11	SYED MOHD. NADIM & MOHSIN VS SMT. NAJMA NA'IM	02.04.2012	DISMISSED	483/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
339.	R0275862011	CR NO 272/11	STATE VS DHARMENDAR & ORS	02.04.2012	ALLOWED	483/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
340.	R0002152012	CA NO 04/12	SURESH @ RAJ VS STATE	02.04.2012	DISPOSED OFF	484/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
341.	R0053952012	CR NO 89/12	BIMLA DEVI VS MANPAL SHARMA	03.04.2012	DISPOSED OFF	485/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
342.	R0321772011	CA NO 156/11	KASHMIR SINGH VS STATE	03.04.2012	DISPOSED OFF	486/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
343.	R0225612011	CA NO 116/11	AMIT GUPTA VS STATE	03.04.2012	DISMISSED	487/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
344.	R0075062012	CR NO 125/12	IBRAHEEM ALI VS STATE	03.04.2012	DISPOSED OFF	488/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
345.	R0009782012	CR NO 17/12	SUMIT MITTAL VS SAURABH DASS GUPTA	04.04.2012	DISPOSED OFF	489/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
346.	R0009802012	CR NO 19/12	SUMIT MITTAL VS SAURABH DASS GUPTA	04.04.2012	DISPOSED OFF	490/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
347.	R0009792012	CR NO 18/12	SUMIT MITTAL VS AMAR PAL MAKEN	04.04.2012	DISPOSED OFF	491/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
348.	R0191592011	CA NO 85/11	MOHAN SHYAM VS STATE	04.04.2012	DISPOSED OFF	492/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
349.	NA	CR NO 105/12	S.K GUPTA VS ISHWARI MANJANI	04.04.2012	WITHDRAW	493/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
350.	NA	CR NO 126/12	NISHAT VS ADIL SERAZ	04.04.2012	DISPOSED OFF	494/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
351.	R0277132011	CA NO 131/11	VIJAY BHADUR VS STATE	04.04.2012	DISPOSED OFF	495/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
352.	R0171712011	CA NO 71/11	AJAY YADAV VS STATE	07.04.2012	ALLOWED	496/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
353.	R0007742012	CA NO 00/12	RAJ KUMAR KIRAR VS STATE	07.04.2012	DISPOSED OFF	497/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
354.	R0008792012	CR NO 16/12	RAVI KAPOOR VS STATE	07.04.2012	DISPOSED OFF	498/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
355.	R0044712012	CR NO 74/12	P.B JAGTANI VS STATE	09.04.2012	DISMISSED	499/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

356	R0057122012	CR NO 93/12	CDR (RETD) DARAYO SINGH VS HARISH SHARMA	09.04.2012	DISPOSED OFF	500/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
357	R0057112012	CR NO 94/12	CDR (RETD) DARAYO SINGH VS KAMAL ISPAT PVT. LTD	09.04.2012	DISPOSED OFF	501/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
358	R0057102012	CR NO 95/12	CDR (RETD) DARAYO SINGH VS SURENDER KUMAR GUPTA	09.04.2012	DISPOSED OFF	502/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
359	R0299282011	CR NO 302/11	STATE VS SMT. RITU @ RITIKA	09.04.2012	ALLOWED	503/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
360	R0018212012	CR NO 42/12	O.P SINGH VS S IATE	09.04.2012	DISMISSED	504/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
361	R0039612012	CA NO 31/12	RATI RAM MATHUR VS OM PRAKASH	09.04.2012	DISMISSED	505/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
362	R0215862011	CA NO 106/11	OM PRAKASH VS STATE	09.04.2012	DISPOSED OFF	506/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
363	R0076962011	CA NO 02/11	ANAND KUMAR JAIN VS DALIP KUMAR	09.04.2012	DISMISSED	507/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
364	R0060992012	CR NO 101/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	508/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
365	R0065052012	CR NO 106/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	509/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
366	R0065022012	CR NO 107/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	510/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
367	R0065032012	CR NO 108/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	511/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
368	R0065072012	CR NO 109/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	512/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
369	R0065062012	CR NO 110/12	M/S SWARUP GROUP OF INDUSTRIES & ORS VS N.A.F.E.D	10.04.2012	DISPOSED OFF	513/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
370	R0306412011	CA NO 149/11	AZIM KHAN VS STATE	10.04.2012	DISMISSED	514/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
371	R0043502012	CR NO 71/12	M/S TELCO WATER TECHNOLOGY PVT. LTD VS STATE	11.04.2012	DISMISSED	515/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE.
372	R0043522012	CR NO 72/12	M/S TELCO WATER TECHNOLOGY PVT. LTD VS STATE	11.04.2012	DISMISSED	516/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
373	R0043552012	CR NO 73/12	M/S TELCO WATER TECHNOLOGY	11.04.2012	DISMISSED	517/F/2012	SH.R.K. GAUBA DISTRICT JUDGE

			PVT LTD VS STATE				ASJ SE
374	R005492012	CR NO 92/12	PARMOD KUMAR VS MITER SINGH	11.04.2012	ALLOWED	518/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
375	R0032322012	CA NO 26/12	MS UNESH DEVI VS SH RAIBIR SINGH	11.04.2012	ALLOWED	519/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
376	R0080942012	CA NO 77/12	SMT SAROJ DHAYYA VS SH ED NAGPAL	11.04.2012	DISPOSED OFF	520/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
377	R0080812012	CR NO 134/12	AJAY SARNA VS STATE	11.04.2012	DISMISSED	521/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
378	R0294422011	CR NO 292/11	SUMIT GUPTA VS STATE	16.04.2012	DISMISSED	522/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
379	R0081932012	TP(CRL) NO 11/12	GIRDHARI LAL AGGARWAL VS STATE	16.04.2012	DISMISSED	523/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
380	R0084782012	CR NO 135/12	NARESH JAIN VS STATE	16.04.2012	DISPOSED OFF	524/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
381	R0062552012	CR NO 102/12	SANJEEV SHARMA VS RAJESH ANAND	18.04.2012	DISMISSED	525/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
382	R0037732012	CA NO 30/12	GHANSHYAM VS SMT SUMAN	18.04.2012	DISPOSED OFF	526/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
383	R0047932012	CR NO 84/12	RAKESH KR. SHARMA VS STATE	19.04.2012	DISPOSED OFF	527/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
384	R0064982012	CR NO 111/12	DR. RAJESH SHANKHLA VS MANOJ KR & ORS	19.04.2012	DISMISSED	528/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
385	R0064672012	CR NO 112/12	M/S ENGEE MEDIA SOLUTION PVT.LTD VS M/S O.D.M MEDIA SERVICES PVT.LTD	19.04.2012	DISPOSED OFF	529/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
386	R0217912011	CR NO 220/11	MRS. BHARTI JAIN VS STATE	19.04.2012	DISPOSED OFF	530/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
387	R0217902011	CR NO 221/11	DR J.K. JAIN VS STATE	19.04.2012	DISPOSED OFF	531/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
388	R0088702012	CR NO 138/12	AMAR SINGH VS STATE	19.04.2012	DISPOSED OFF	532/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
389	R0089362012	CR NO 139/12	M/S ECO TERRAIN PROJECTS VS STATE	19.04.2012	DISPOSED OFF	533/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
390	R0089342012	CR NO 140/12	M/S ECO TERRAIN PROJECTS VS STATE	19.04.2012	DISPOSED OFF	534/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

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391	R008932012	CR NO 141/12	M/S ECO TERRAIN PROJECTS VS STATE	19.03.2012	DISPOSED OFF	531/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
392	R008932012	CR NO 142/12	M/S ECO TERRAIN PROJECTS VS STATE	19.03.2012	DISPOSED OFF	536/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
393	R008932012	CR NO 143/12	M/S ECO TERRAIN PROJECTS VS STATE	19.04.2012	DISPOSED OFF	537/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
394	R0065622012	CR NO 115/12	M/S AMY CONSTRUCTION PVT LTD. VS SACHIN SEN MANCHANDA	20.04.2012	DISMISSED	538/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
395	R0084932012	CR NO 136/12	SACHIN SEN MANCHANDA VS M/S AMY CONSTRUCTION PVT LTD	20.04.2012	DISMISSED	539/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
396	R0215992011	CA NO 107/11	JAGDISH CHANDRA VS STATE	20.04.2012	DISPOSED OFF	540/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
397	R0090112012	CR NO 145/12	MAGHA VS MANISH SHARMA	20.04.2012	DISPOSED OFF	541/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
398	R0090342012	CA NO 83/12	ASIM ABBASI VS SMT. AFKA JAMSHED ASHRAF	23.04.2012	DISPOSED OFF	542/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
399	R0067352012	CR NO 116/12	DHRUV VERMA VS J.K VERMA	23.04.2012	DISPOSED OFF	543/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
400	R0065702012	CR NO 113/12	HARDEEP SINGH BEDI VS STATE	23.04.2012	DISMISSED	544/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
401	R0029472012	CA NO 24/12	MOHD SABIR ALI VS SMT. RANUQA SANO	24.04.2012	DISPOSED OFF	545/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
402	R0066652012	CR NO 120/12	THE COMPUTER PARK VS BASIC COMPUTER SYSTEMS	24.04.2012	DISPOSED OFF	546/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
403	R0092362012	CR NO 163/12	JOGINDER KAUR VS M/S WESTERN INDIA INDUSTRIES	24.04.2012	DISPOSED OFF	547/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
404	R0092352012	CR NO 164/12	HARMEET SINGH VS WESTERN INDIA INDUSTRIES	24.04.2012	DISPOSED OFF	548/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
405	R0092382012	CR NO 165/12	AMAR PAL SINGH VS WESTERN INDIA INDUSTRIES	24.04.2012	DISPOSED OFF	549/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
406	R0092372012	CR NO 166/12	INDERJEET SINGH VS WESTERN INDIA INDUSTRIES	24.04.2012	DISPOSED OFF	550/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
407	R0007942012	CA NO 09/12	ASHOK VS MURARI LAL KUSHWAHA	24.04.2012	DISPOSED OFF	551/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
408	R0289322011	CR NO 290/11	STATE VS KAWAR RAMESH SINGH	24.04.2012	ALLOWED	552/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

409	NA	DP(RET) NO 12/T	STATE VS RANER	24.04.2012	DISPOSED OFF	553/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
410	R0057052012	CR NO 98/12	VIJAY PAL SINGH VS DHARAM PAL SEHRAWAT	25.04.2012	DISMISSED	554/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
411	R0051252012	CA NO 49/12	RAINISH SURI VS MRS. NIDHI SURI	30.04.2012	DISPOSED OFF	555/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
412	R0076272012	CR NO 127/12	SH. VINOD KUMAR VS SH. MUKUL SHRAMA	01.05.2012	ALLOWED	556/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
413	R0098952012	CR NO 175/12	DHURUV VERMA VS J.K VERMA	01.05.2012	DISPOSED OFF	557/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
414	R0098942012	CR NO 176/12	DHURUV VERMA VS J.K VERMA	01.05.2012	DISPOSED OFF	558/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
415	R0098932012	CR NO 177/12	DHURUV VERMA VS J.K VERMA	01.05.2012	DISPOSED OFF	559/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
416	R0052332012	CA NO 51/12	SH. HARBANS LAL MALIK VS SMT. PAYAL MALIK	01.05.2012	DISPOSED OFF	560/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
417	R0097922012	CA NO 88/12	RAMESH JHA VS STATE	01.05.2012	DISPOSED OFF	561/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
418	R0095872012	TP(CRI) NO 13/12	LALIK KUMAR VS RAJA RAM	02.05.2012	DISPOSED OFF	562/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
419	R0078092012	CR NO 129/12	SH.ROHIT ARORA VS SH. GURVINDER SINGH ANAND	02.05.2012	DISPOSED OFF	563/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
420	R00780822012	CR NO 130/12	SMT. DURGESH BHATIA VS SH. GURUVINDER SINGH ANAND	02.05.2012	DISPOSED OFF	564/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
421	R0078102012	CR NO 131/12	SMT. DURGESH BHATIA VS SH. GURUVINDER SINGH ANAND	02.05.2012	DISPOSED OFF	565/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
422	R0078072012	CR NO 132/12	SH. JATIN BHATIA VS SH. GURUVINDER SINGH ANAND	02.05.2012	DISPOSED OFF	566/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
423	R0078112012	CR NO 133/12	SH. JATIN BHATIA VS SH. GURUVINDER SINGH ANAND	02.05.2012	DISPOSED OFF	567/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
424	R0187882011	CA NO 77/11	LEELADHAR @ GUDDU VS STATE	02.05.2012	DISPOSED OFF	568/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
425	R0194562011	CA NO 89/11	SURAJ VS STATE	02.05.2012	DISPOSED OFF	569/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
426	R0194532011	CA NO 90/11	SUNIL @ BIOLA VS STATE	02.05.2012	DISPOSED OFF	570/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

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417	R009628012	CR NO 51/12	SH. SANJAI KR GUPTA VS STATE	02.05.2012	WITHDRAW	571/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
418	NA	CR NO 100/12	MR. ROHIT DHYANI VS MRS. SEEMA DHYANI	02.05.2012	DISPOSED OFF	572/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
429	R0101402012	CR NO 181/12	SH. NARAIN DUTT VS MRS. SEEMA DHYANI	02.05.2012	DISPOSED OFF	573/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
430	R0068442012	CR NO 121/12	HARBAKS REYAR & ORS VS STATE	03.05.2012	DISMISSED	574/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
431	R0062192012	CR NO 103/12	SH. HUKUM SINGH VS SMT. PRABHA YADAV	03.05.2012	DISPOSED OFF	575/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
432	R0092392012	CR NO 167/12	RENU SHRMA VS STATE	03.05.2012	ALLOWED	576/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
433	NA	TP(CRL) NO 14/12	STATE VS IKRAR AHMED SIDDIQUE & ORS	03.05.2012	DISPOSED OFF	577/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
434	NA	TP(CRL) NO 15/12	STATE VS IKRAR AHMED SIDDIQUE & ORS	03.05.2012	DISPOSED OFF	578/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
435	NA	TP(CRL) NO 16/12	SACHIN & SONU SAINI VS SHAHID	03.05.2012	DISMISSED	579/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
436	R0054782012	CA NO 54/12	DEEPAK SAINI VS JYOTSANA	04.05.2012	DISMISSED	580/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
437	R0185822011	CR NO 180/11	SH. L.R VERMA VS SH. S.S. THAPAR	04.05.2012	DISPOSED OFF	581/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
438	R0042532012	CR NO 66/12	SH. RAKESH SHIRMA VS STATE	04.05.2012	DISPOSED OFF	582/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
439	R0042512012	CR NO 67/12	SH. RAKESH SHIRMA VS STATE	04.05.2012	DISPOSED OFF	583/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
440	R0042542012	CR NO 68/12	SH. RAKESH SHIRMA VS STATE	04.05.2012	DISPOSED OFF	584/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
441	R0042522012	CR NO 69/12	SH. RAKESH SHIRMA VS STATE	04.05.2012	DISPOSED OFF	585/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
442	R0103462012	CR NO 182/12	OMWAY BULDESTATE PVT. LTD. VS RAVI SHARMA	04.05.2012	DISPOSED OFF	586/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
443	R0103442012	CR NO 184/12	SADGUNA BEN VS ASHOK LALCHANDANI	04.05.2012	DISPOSED OFF	587/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
444	R0103422012	CR NO 185/12	SADGUNA BEN VS ASHOK LALCHANDANI	04.05.2012	DISPOSED OFF	588/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

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443.	R0104412012	CR NO 186/12	SADOO NABEVS ANANJAN WANI	07.05.2012	DISPOSED OFF	591/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
444.	R0075632012	CA NO 6/12	MANISH JOSHI VS SITA JOSHI	07.05.2012	DISMISSED	590/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
447.	R0085902012	CR NO 137/12	M/S PERFECT PRESS PVT. LTD VS SHOBHA BHUTANI	07.05.2012	ALLOWED	591/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
448.	R0296342011	CA NO 143/11	VIRENDER SINGH VS STATE	07.05.2012	DISPOSED OFF	592/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
449.	NA	TP(CRL) NO 17/12	STATE VS MOHD ARAFIN & ORS	07.05.2012	DISPOSED OFF	593/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
450.	R0057132012	CA NO 58/12	NUPUR SINGH @ NUPUR CHAUHAN VS DHURV SINGH	08.05.2012	DISPOSED OFF	594/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
451.	R0106712012	CR NO 187/12	ACACIA BUILDERS & DEVELOPMENTS PVT. LTD VS MR. KARAN SINGH	08.05.2012	DISPOSED OFF	595/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
452.	R0284662011	CA NO 134/11	BALDEV RAJ VS STATE	09.05.2012	ALLOWED	597/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
453.	R0309472011	CA NO 151/11	SHIV KUMAR PRASAD VS PRAKASH MEENA	09.05.2012	WITHDRAW	598/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
454.	R0055292012	CR NO 96/12	RAJU VISHVAKARMA VS STATE	09.05.2012	ALLOWED	599/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
455.	R0310252012	CA NO 153/12	SUBHASH CHANDRA VS SURAJ PAL	09.05.2012	DISPOSED OFF	596/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
456.	NA	CA NO 65/12	KAILASH VS STATE	10.05.2012	DISPOSED OFF	600/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
457.	R0051162012	CR NO 85/12	M/S BUKHARI ENTERPRICES PVT. LTD VS M/S YAMHA MOTERS (I) SALES PVT. LTD.	10.05.2012	ALLOWED	601/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
458.	R0091942012	CR NO 158/12	VIPIN KUMAR JAIN VS STATE	10.05.2012	DISPOSED OFF	602/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
459.	R0091952012	CR NO 159/12	VIPIN KUMAR JAIN VS STATE	10.05.2012	DISPOSED OFF	603/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
460.	R0091962012	CR NO 160/12	VIPIN KUMAR JAIN VS STATE	10.05.2012	DISPOSED OFF	604/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
461.	R0091982012	CR NO 162/12	VIPIN KUMAR JAIN VS STATE	10.05.2012	DISPOSED OFF	606/F/2012	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE